HIGH COURT OF ANDHRA PRADESH

TENDER NOTIFICATION

ROC.NO. 67 OF 2019 / J.SPL.Section

In continuation of the tender notification dated: 15-2-2019, wherein the time was given to submit sealed quotations upto 25-2-2019 for printing of Judicial Telephone Directory, 2019. In this connection, I am directed to inform the time limit for submission of sealed quotations is extended upto 0%.03.2019.

The details of the above tender notification are furnished hereunder:

"The High Court proposes to print the Telephone Directory, 2019 pertaining to the High Court of Andhra Pradesh. The number of pages will be around 120 with Emblem and photograph of the High Court on the front cover, back cover and High Court Calendar of 2019 on one side and the years 2018 & 2020 on the other side of the last page.

The number of copies will be 1500 big size around 120 pages (size of 1/8th Crown) and 300 small size (pocket size), around 40 pages on Trump Card."

Therefore, the Printing Firms are requested to contact the Registrar General, High Court of Andhra Pradesh, in person, during the office hours on the working days from 27.02.2019 to 08.03.2019 between 11.00 a.m. to 04.00 p.m. to see the lists of telephone numbers and to plan for the size of the telephone book and to submit their sealed quotations on or before 5.03.2019 by 4.00 p.m.

The undersigned reserves the right to accept or reject any of the quotations or all the quotations without assigning any reasons.

REGISTRAR GENERAL 27/2

VIJAYAWADA, DT. 27.02.2019.